

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 2544 OF 2010

NAHALCHAND LALOOCHAND P.LTD.
VERSUS

Appellant (s)

PANCHALI CO-OP.HNG.STY.LTD.

Respondent(s)

(With appln(s) for intervention and prayer for interim relief and office report)

WITH Civil Appeal NO. 2545 of 2010

(With prayer for interim relief and office report)

Civil Appeal NO. 2546 of 2010

Civil Appeal NO. 2547 of 2010

(With prayer for interim relief and office report)

Civil Appeal NO. 2548 of 2010

(With prayer for interim relief and office report)

Civil Appeal NO. 2449 of 2010 (With office report)

Civil Appeal NO. 2456 of 2010 (With office report)

Date: 04/06/2010 This Appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
[VACATION BENCH]

For Appellant(s) Ms. Durga Devi, Adv.
Mr. Vikas Mehta, Adv.

Mr. Praveen Sandhani, Sr. Adv.
Mr. Rahul Dwarka Das, Adv.
Ms. Radhika Gautam, Adv.
Mr. E.C. Agrawala, Adv.

Mr. Manu Aggarwal, Adv.
Ms Pragya Ohri, Adv.
Mrs Manik Karanjawala, Adv.

For Respondent(s) Mr. Nitin Bhardwaj, Adv.

Mr. A.V. Rangam, Adv.
Mr. Buddy A. Ranganadhan, Adv.

Mr.Praveen Chaturvedi, Adv.

Ms. Aparna Jha, Adv.

UPON hearing counsel the Court made the following

O R D E R

List next week.

(Ravi P. Verma) (Neeru Bala Vij)
Court Master Court Master